

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 1957
TO BE ANSWERED ON 17/03/2023

FARMERS UNDER PM-KISAN YOJANA

1957. SHRI RAJEEV SHUKLA:

Will the Minister of Agriculture and Farmers Welfare be pleased to state:

- (a) the number of farmers registered under the Pradhan Mantri Kisan Samman Nidhi (PMKISAN) Yojana in Chhattisgarh;
- (b) the number of farmers who have not received the last installment of PM-KISAN;
- (c) whether the money has been transferred into the account of some other persons instead of actual beneficiary farmers; and
- (d) if so, the details thereof and the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

- (a): As on 13.03.2023, there are 40,78,874 farmer families registered under Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) in the State of Chhattisgarh.
- (b) to (d): Benefits of the Scheme are given to the farmer family. The family should own cultivable land, as per land record system of the concerned State/UT. Cut-off date for land ownership is 1st February 2019, except in case of inheritance due to death of a beneficiary.

As per the Operational Guidelines of the Scheme, States/UTs identify and verify the eligible farmers before uploading the data on PM-KISAN Portal. Benefits are transferred to the eligible beneficiaries through Direct Benefit Transfer mode after validation of the uploaded data on PM-KISAN Portal which has been integrated with UIDAI portal for Aadhaar authentication, Public Finance Management System (PFMS) for validation of account and Government employees/pensioners data, Income Tax Department for validation of income tax payee status and with National Payment Corporation of India (NPCI) for account validation and Aadhaar based payments. Further, eligible farmers are being enrolled and deceased/ineligible beneficiaries are being removed by way of continuous verification and validation of the beneficiary's data by the States/UTs.

After due verification, benefits are transferred only to the intended beneficiaries of the Scheme in their Aadhaar seeded bank accounts.
